

Declaration of Assets and Liabilities

Year 2023

I, RAJESH KUMAR AYDIA, son of LATE JAT PRASAD SINHA

aged 44 years belonging to BIHAR LEGISLATIVE ASSEMBLY, PATNA

service and presently working as SECURITY GUARD

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of

myself, my spouse and dependants

Details of movable assets
(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	SBT 1,10,493.20	SBT 2,82,130.20	NILL	NILL	NILL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	POST OFFICE 50,000.00	NILL	"	"	"
(iii)	Bonds, Debentures and Shares in companies	"	"	"	"	"
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	LTC P.No. 826338792 P.No. 518282872	LTC P.No. 519561200 P.No. 518927311	"	"	"
(v)	Motor Vehicles (details of make, etc.)	PASSION PRO HERO Honda BR03H 8610	NILL	"	"	"
(vi)	Jewellery (give details of weight and value)	Gold - 40gms Silver - 300gms	Gold - 300gms Silver - 900gms	"	"	"
(vii)	Other assets such as values of claims / interests	NILL	NILL	"	"	"

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable Assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NILL	NILL	NILL	NILL	NILL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	ARA KOLWADE 4.685 Decima	..	..	..	..
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	..	..	..	..	..
(iv)	Houses / Apartments etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	..	..	..	..	..
(v)	Others (such as interest in property)	..	..	..	..	..

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-
[Note: Please give separate data/s for each item]

Sr No.	Description	Name & address of bank / Financial Institution(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	NILL	NILL
	(ii) Loans from financial institutions	..	..
	(iii) Government Dues:- (a) dues to departments dealing with government accommodation	..	..
	(b) dues to departments dealing with supply of water	..	..
	(c) dues to departments dealing with supply of electricity	..	..

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	(a) dues to departments dealing with telephones	NILL	NILL
	(b) dues to departments dealing with government transport (including aircraft and helicopters)	"	"
	(c) Other dues, if any	"	"
(b)	(I) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	PAN NO - AIOPA 9866C	"
	(II) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed)	NILL	"
	(III) Sales Tax (Only in case of proprietary business)	"	"
	(IV) Property Tax	"	"

C. Personal Data:

GPF/CPP/PRAN No.

PTS-BLA-1078

Gender

M (M/F)

Date of Birth

05/02/1980 (DD/MM/YYYY)

Class/Group

C (A/B/C)

Cadre

SECURITY GUARDS BIHAR VIDHAN SAMITHI, PATNA
(Full Name e.g. B.A.S. Bihar Administrative Service,
B.S.S. Bihar Secretariat Service etc.)

Home District

BHOJPORE (ARN)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

राजेश कुमार अकेला

Name of Employee

RAJESH KUMAR AKELA

Designation

SECURITY GUARD

Department

BIHAR VIDHAN SAMITHI, PATNA

Place

Date

Notar

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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25/10/23